

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4697
ANSWERED ON 30TH MARCH, 2017

AUCTION OF INTENSIVE EXPRESSWAYS

4697. SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government proposes to auction capital intensive expressways to franchises after they have been built; and

(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) Government has approved a policy for monetization of public funded National Highway projects which are operational and are collecting toll for at least two years after the COD (commercial operation date) on a case to case basis, through Toll Operate Transfer (TOT) model. In TOT Model, toll fees would be collected by the TOT concessionaire and project O&M (Operation & Maintenance) is concessionaire's responsibility for a concession period of 30 years. The upfront payment by the concessionaire of a lump-sum amount will go to the Consolidated Fund of India and shall be ring-fenced for utilization via a mechanism similar to the toll plough back.
